

27th

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC) /54 & 55/CAA/2017
NAME OF THE TRANSFEROR : BOVIAN HEALTH CARE PVT LTD
NAME OF THE TRANSFERRE : GLOBION INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	S.P. Murali Krishna 9444174480 SP.murali.2009@gmail.com	Counsel for Petitioner	S.P. Murali Krishna

ORDER

Heard the counsel. Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)